

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC mode [Hybrid])

ITEM No. 01
CP (IB) No.127/BB/2023

IN THE MATTER OF:

M/s. BIL Infratech Ltd. ... Petitioner
Vs.
M/s. Legacy Global Projects Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 27.03.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mrs. P. Chithra Nirmala, Adv.
For the Respondent : Shri Naman Jhabakh, Adv.

ORDER

1. Heard the Ld. Counsels for the Parties.
2. Ld. Counsel for the Petitioner seeks further time to file rejoinder in compliance to Order dated 23.02.2024. The same be filed within a period of one week, after duly serving the copy on the other side.
3. List the matter on **20.05.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

Sd/-
K. BISWAL
MEMBER (JUDICIAL)